

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/340(KB)2022
IVN.P/5(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	BELTAS MERCHANTS PVT LTD (STRIKE OF COMPANY MS PADAM MERCANTILES PVT. LTD.) VS REGISTRAR OF COMPANIES .WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. M. K. Barua, DROC] For ROC, West Bengal
Mr. Swatarup Banerjee, Adv.] For Intervenor
Mr. Patita Paban Bishwal, Adv.
Ms. Suranjana Chatterjee, Adv.
Mrs. Manju Bhuteria, Adv.] For Petitioner
Ms. Urmila Chakraborty, Adv.
Mr. Aditya Kanodia, Adv.
Mr. Sankarsan Sarkar, Adv.
Mr. Suparna Sarkar, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. **IVN.P/5(KB)2023:**
 - a) The application under Section 252(3) is allowed without going into the merits of the matter only on the basis of the report made by the RoC, West Bengal.
 - b) This Intervention Application is also **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**